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Title: Paper laid on the Table by Members/ministers.

**खान मंत्री (श्री शीश राम ओला) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल इंस्टीट्यूट ऑफ रॉक मैकेनिक्स, कोलार गोल्ड फ़िल्ड्स के वर्ष 2006- 2007 के वार्षिक प्रतिवेदन की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टीट्यूट ऑफ रॉक मैकेनिक्स, कोलार गोल्ड फ़िल्ड्स के वर्ष 2006- 2007 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library See No. LT 8554/08)

**सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) :** महोदय, मैं सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के वर्ष 2008-2009 के परिणाम बजट की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library See No. LT 8555/08)

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 8556/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT 8557/08)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies

Act, 1956:-

- (i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2006-2007.
- (ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library See No. LT 8558/08)

- (7) A copy of the Indian Broadcasting (Engineers) Service (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 187 (E) in Gazette of India dated the 18<sup>th</sup> March, 2008, under proviso to article 309 of the Constitution.

(Placed in Library See No. LT 8559/08)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 8560/08)

- (3). A copy of the NCTE, Stenographer Grade 'C' Recruitment Rule, 2008 (Hindi and English versions) published in Notification No. F.5-5/2007/NCTE/Estt. in Gazette of India dated the 21<sup>st</sup> February, 2008 under section 33 of the National Council for Teacher Education Act, 1993.

(Placed in Library See No. LT 8561/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy of the Notification No. S.O. 780 (E) (Hindi and English versions) published in Gazette of India dated the 28<sup>th</sup> March, 2008 containing Presidential Order making certain amendments in the Notification No. S.O. 1937 (E) dated the 14<sup>th</sup> November, 2007 so as to appoint Dr. Sanjiv Mishra as Member of the Finance Commission vice Dr. Abusaleh Shariff under clause (1) of article 280 of the Constitution.

(Placed in Library See No. LT 8562/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND

INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table-

(1) A copy of the Newsprint Control (Amendment) Order, 2008 (Hindi and English versions) published in Notification No. S.O. 40(E) in Gazette of India dated the 8<sup>th</sup> January, 2008 issued under section 18G of the Industries (Development and Regulation) Act, 1951

(Placed in Library See No. LT 8563/08)

(2) A copy of the Annual Report(Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks, Mumbai, for the year 2006-2007.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library See No. LT 8564/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions)

(i) Memorandum of Understanding between the India Trade Promotion Organization and the Department of Commerce, Ministry of Commerce and Industry, for the year 2008-2009.

(Placed in Library See No. LT 8565/08)

(ii) Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2008-2009.

(Placed in Library See No. LT 8566/08)

(iii) Memorandum of Understanding between the P.E.C. Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2008-2009.

(Placed in Library See No. LT 8567/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Commerce, Ministry of Commerce and Industry, for the year 2008-2009.

(Placed in Library See No. LT 8568/08)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 8569/08)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT 8570/08)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library See No. LT 8571/08)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Regional Institute of Science and Technology, Itanagar, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Regional Institute of Science and Technology, Itanagar, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library See No. LT 8572/08)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Education Project Council, Ranchi, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Education

Project Council, Ranchi, for the year 2006-2007.

(Placed in Library See No. LT 8573/08)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya National Institute of Technology, Jaipur, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya National Institute of Technology, Jaipur, for the year 2005-2006.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library See No. LT 8574/08)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Warangal, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Warangal, for the year 2006-2007.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library See No. LT 8575/08)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2006-2007.

(Placed in Library See No. LT 8576/08)

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2006-2007.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library See No. LT 8577/08)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2006-2007.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library See No. LT 8578/08)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2006-2007.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library See No. LT 8579/08)

(22) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Calicut, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Calicut, for the year 2006-2007.

(23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

(Placed in Library See No. LT 8580/08)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the  
Indian Institute of Technology, Roorkee, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Roorkee, for the year 2006-2007.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library See No. LT 8581/08)

(26) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kharagpur, for the year 2006-2007.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library See No. LT 8582/08)

(28) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology, Silchar, for the year 2006-2007, together with Audit Report thereon.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library See No. LT 8583/08)

(30) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Educational Consultants India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library See No. LT 8584/08)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): I beg to lay on the table a copy of the Disaster Management (National Disaster Response Force) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 87 (E) in Gazette of India dated the 14<sup>th</sup> February, 2008, under section 77 of the Disaster Management Act, 2005.

(Placed in Library See No. LT 8585/08)

**12.01 hrs.**